

# **HIGH COURT OF HIMACHAL PRADESH, SHIMLA**

No.HHC/Admn.2(21)/82-III-

Dated: 10.01.2017

## **OFFICE ORDER**

In exercise of the powers vested under Article 229 of the Constitution of India, read with Rule 4 of the Himachal Pradesh High Court Officers and Members of the Staff( Recruitment, Conditions of Service, Conduct & Appeal) Rules, 2015, Hon'ble the Chief Justice is pleased to order to place the following officials as Junior Assistants in the pay scale of ₹10300-34800/- + ₹3600/- grade pay + ₹500/- secretariat pay :

1. Shri Sandeep Sharma, Clerk is placed as Junior Assistant on and w.e.f. 03.01.2017.
2. Shri Surinder Kumar, Clerk is placed as Junior Assistant on and w.e.f. 06.01.2017.
3. Smt. Nisha Kumari, Clerk is placed as Junior Assistant on and w.e.f. 13.01.2017.

**BY ORDER**

**HON'BLE THE CHIEF JUSTICE**

**Endst.No.HHC/Admn.2(21)/82-III- 893-902** Dated: 10.01.2017  
Copy forwarded to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Accountant General (Audit), H.P., Shimla-171 003;
3. The Accountant General (A&E), H.P., Shimla-171 003;
4. The Secretary/Private Secretary/P.A's to the Registrar General/ Registrar(Vigilance) /Registrar (Judicial)/Registrar (Rules)/ Registrar (Administration) / Registrar (Establishment & GAD);
5. The CPC/ All the Additional Registrars/ Deputy Registrars/ Assistant Registrars/ Secretaries/ Court Masters;
6. All the Section Officers/ Public Relations officer/ Estate Officer/Private Secretaries/ Chief Librarian;
7. The Section Officer (Accounts) with a six spare copies;
8. The Section Officer (Computers) with a request to update the High Court website in terms of this Office order;
9. The above named Officials (By name);
10. Personal Files of the above named Officials;  
(From Sl. Nos. 1, 4 to 10, High Court of H.P., Shimla-171 001).

  
**Deputy Registrar(Estt.)**